

**F. No. J-11/2/2018-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
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Shastri Bhawan, New Delhi,  
Dated 27 September, 2018


**ORDER**

The President is pleased to accept the resignations of following five Advocates who figure in various categories of the panel counsel for various courts as mentioned under column III in the table 'A' below, with effect from the dates as mentioned under column-IV in the table 'A', consequently, their names occurring in various orders of this Department as mentioned under column-V in the table 'A', stand deleted:

**Table 'A'**

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Date of acceptance of resignation	Detail of Concerned order wherein the name of Advocate stands deleted
I	II	III	IV	V
1.	Ajay G. Talhar	Aurangabad Bench of Bombay High Court as Central Govt. Counsel	<b>With immediate effect</b>	No.J-11017/5/2017-Judicial (Part-1) dated 07.06.2018 in the table 'A' at serial number 13.
2.	D. Sanjay Swami	Madras High Court at Chennai as Central Govt. Counsel	<b>With immediate effect</b>	No.J-11017/20/2018-Judicial dated 06.08.2018 in the list of High Court of Madras at Chennai, Central Govt. Counsel at serial number 31.
3.	Tarun Agrawal	Allahabad High Court at Allahabad as Central Govt. Counsel	<b>With immediate effect</b>	In No. 36(1)/2015-Judl. dated 09.04.2015 (read with Order No.J-11017/20/2017-Judicial dated 09.04.2018) in the list of Allahabad High Court, Allahabad, Central Govt. Counsel at serial number 150.
4.	Muzafar Hamid Bhat	J&K High Court at Srinagar as Central Govt. Counsel	<b>16.07.2018</b>	In No. 36(10)/2014-Judl. dated 15.01.2015 (by mistake written as 14.01.2015) read with No.J-11017/1/2018-Judicial dated 25.01.2018. in the list of High Court, Srinagar, Central Govt. Counsel at serial number 2.
5.	Smt. Madhumita Choudhury	District & Subordinate Courts, Sipahijala (Tripura) as Addl. Standing Govt. Counsel	<b>With immediate effect</b>	No. J-11017/16/2017-Judicial dated 11.10.2017 under District-Sipahijala in the list of Additional Standing Govt. Counsel at serial number 7.

2. Hindi version of this order will follow.

  
(Ramayan Yadav)  
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Incharge, Branch Secretariat at Mumbai and Chennai.
3. Shri Anil C. Singh, Additional Solicitor General of India, Bombay High Court, IInd Floor, Building No. 35, Ambalal Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023
4. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020.
5. Shri G. Rajagopalan, Additional Solicitor General of India, Madras High Court, Near Court Hall No. 21, High Court Buildings, Chennai-600014.
6. Shri Sanjeev B. Deshpande, Assistant Solicitor General of India, Aurangabad Bench of Bombay High Court, 'Jayostute', Flat No. 2, Shivkrupa Apartment, Bank Colony, Off Essar Petrol Pump, Garkheda, Aurangabad, Pin-431009.
7. Shri Gyan Prakash, Assistant Solicitor General of India, Allahabad High Court at Allahabad, 518/409, New Mumfordganj, Allahabad-211002.
8. Shri Tahir Majid Shamsi, Assistant Solicitor General of India, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K).
9. Shri Himangshu Deb, Assistant Solicitor General of India, High Court of Tripura at Agartala, Hoendra-Naresh Bhaban, P.K.P. Sarani, Banamalipur (South), P. O. – Agartala-799001, Distt. West Tripura, Tripura State.
10. Shri Manik Kr. Saha, Standing Govt. Counsel, Sonamura Town, W/No. 9, Sonamura Nagar, Panchayat, PO & PS Sonamura, Dist. Sipahijala, Tripura, Pin-799181.
11. All the five Advocates listed in the table 'A' above.
12. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
13. Guard File/Judicial Section with 5 spare copies.

*K. Gaurava*  
for Section Officer (Judicial)  
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